

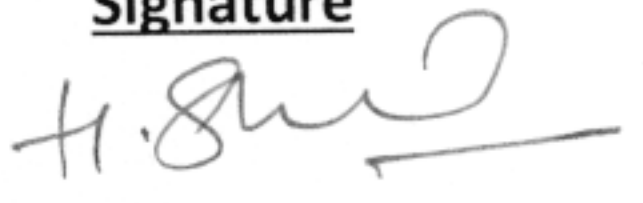
**National Company Law Tribunal
Allahabad Bench**

CP No.(IB) 64/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 17.05.2018

NAME OF THE COMPANY: Varanasi Auto Sales

SECTION OF THE COMPANIES ACT/I & B CODE: 10 of I & B Code of 2016

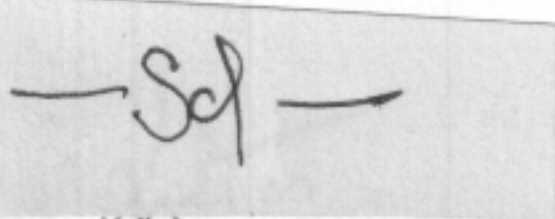
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Hemant Sharma	IRP	IRP	
<u>2.</u>				

CP NO.(IB) 64/ALD/2017

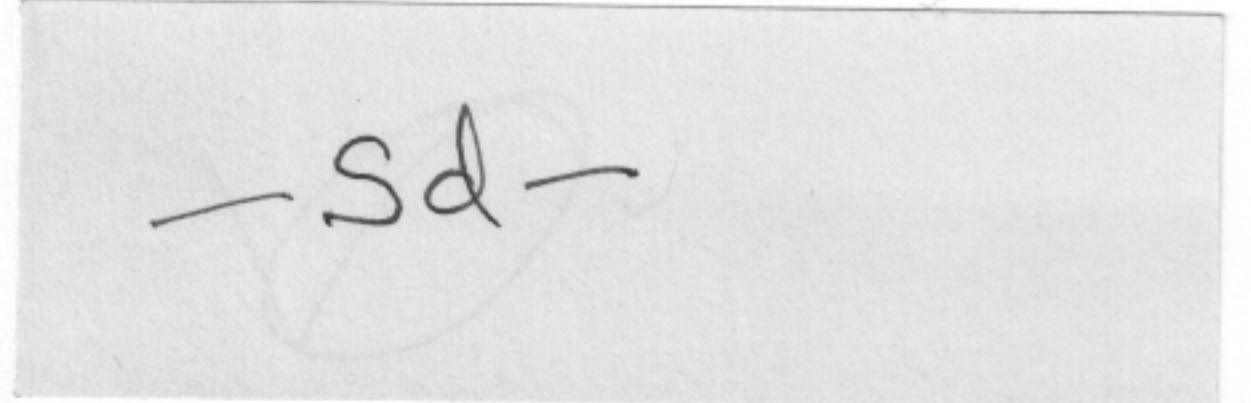
Sh. Hemant Sharma for the IRP is present. Today, learned IRP has filed
Progress Report, which is taken on record.

List the matter on 7th June 2018, for further order.

Dated:17.05.2018



**SAROJ RAJWARE,
MEMBER (T)**



**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid